

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION.

Dated Shillong the 24th June, 2016.

No LJ (A) 21/71/474- The Governor of Meghalaya is pleased to appoint Shri Themis Diengdoh, Sr. Advocate as Additional Advocate General for Meghalaya with effect from the date of taking over charge and until further orders. His headquarter will be at Shillong.

Sd/-

Chief Secretary to the Government of Meghalaya

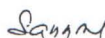
Memo No. LJ (A) 21/71/474-A

Dated Shillong the 24th June, 2016.

Copy forwarded to:-

1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/Dy. Chief Ministers/Ministers, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya
4. Advocate General, Govt. of Meghalaya C/o High Court of Meghalaya.
5. Additional Advocate General, Govt. of Meghalaya C/o High Court of Meghalaya.
6. Shri Themis Diengdoh, Advocate.
7. The Accountant General, (A&E) Meghalaya, Shillong. The Additional Advocate Generals shall be entitled to the followings:-
 - (a) A retaining fees of Rs 17,000/- p.m each.
 - (b) Fees for appearing in Court, travelling allowances etc as laid down in Part 3 of OM No. LR(B) 1/89/Pt/33 dated 28.3.2000 as amended from time to time
8. All Deputy Commissioners.
9. The Registrar General, High Court of Meghalaya, Shillong.
10. Registrar, High Court of Meghalaya, Shillong.
11. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
12. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
13. The President, High Court Bar Association, Shillong.
14. All District & Sessions Judges.
15. All Chief Judicial Magistrates.
16. All Sub-Divisional Officers (Civil)
17. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
18. The Secretary, Meghalaya State Law Commission, Shillong.
19. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
20. All Administrative Departments.
21. All Heads of Department.
22. Law (B) Department.
23. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
24. DEO, Law Department.
25. Guard File.

By order etc...



Under Secretary to the Government of Meghalaya
Law Department